

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.223/AT/2024**

Subject : Petition under Section 63 of the Electricity Act, 2003 for adoption of tariff discovered through competitive bidding process for procurement of power from 1500 MW ISTS connected Solar PV Power Projects as per the Guidelines for Tariff Based Competitive Bidding Process for Procurement of Power from Grid Connected Solar PV Power Projects, Ministry of Power, Government of India dated 28.7.2023 and its amendments thereof.

Petitioner : NTPC Limited (NTPC)

Respondents : Furies Solern Private Limited and Ors.

Date of Hearing : **22.7.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member

Parties Present : Ms. Sakie Jakharia, Advocate, NTPC

**Record of Proceedings**

Learned counsel for the Petitioner submitted that the present Petition has been filed seeking the adoption of the tariff of the 1500 MW Solar PV Power Projects connected with the inter-State Transmission System and selected through the competitive bidding process as per the "Guidelines for Tariff Based Competitive Bidding Process for Procurement of Power from Grid Connected Solar PV Power Projects" dated 28.7.2023 ("Solar Guidelines") issued by the Ministry of Power, Government of India. Learned counsel prayed to issue notices to the parties.

2. Considering the submissions made by the learned counsel for the Petitioner, the Commission ordered as under:

(a) Admit. Issue notice to the Respondents.

(b) The Respondents are to file their respective replies, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder within a week thereafter.

(c) The Petitioner is to furnish the following information/clarification, on an affidavit, within two weeks:

(i) Reasons for delay in approaching the Commission as per Clause 10.4 of the Solar Guidelines.

(ii) Status of the tying up the awarded capacity under the PPAs and PSAs.

3. The Petition will be listed for the hearing on **22.8.2024**.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**